COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 13 OF 2018

Dated : 26th Sepember, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

| Jaiprakash Power Ventures Limited | | | | Appellant(s) |
|-------------------------------------|--------|----------------------|---------|-----------------------|
| Central Electricity Regulatory Comm | ission | & Anr. | | Respondent(s) |
| Counsel for the Appellant(s) | : | Mr.Majid | Durrani | |
| Counsel for the Respondent(s) | : | Ms. Supa Ms. Nehu | | vastava na for R-2 |

ORDER (On IA NO. 1132 OF 2018- Delay in filing reply)

At the request of the learned counsel, Mr. Majid Durrani, appearing for the Appellant, the matter is listed on <u>25.10.2018</u>.

(S.D. Dubey) Technical Member

(Justice N.K. Patil) Judicial Member

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